

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 6170**  
**TO BE ANSWERED ON 11.04.2017**

**Dumping of Waste Material**

6170. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether waste material is dumped on a large scale in the coastal areas of the country by other countries;
- (b) if so, the details thereof;
- (c) whether the Government has made any assessment in this regard;
- (d) if so, the details thereof; and
- (e) the remedial measures taken by the Government for the appropriate management of the said waste material?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a) to (e) No reports of dumping of waste material on the coastal areas of the country by other countries have been reported. However, the Ministry has issued Coastal Regulation Zone Notification in the year 2011. The Notification prohibits dumping of waste material in the coastal zone.

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